

GOVERNMENT OF INDIA
 MINISTRY OF WATER RESOURCES,
 RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. 2906
 ANSWERED ON 04.01.2018

ASSISTANCE UNDER AIBP

2906. SHRI MUTHAMSETTI SRINIVASA RAO (AVANTHI)

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether the Government provides higher central assistance under Accelerated Irrigation Benefit Programme (AIBP) for drought affected areas;
- (b) if so, the details thereof; and
- (c) the funds released to Andhra Pradesh and Telangana States for the years 2016-17 and 2017-18 under AIBP and the funds yet to be released?

ANSWER

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION & PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

(a) and (b) The norms of funding under Pradhan Mantri Krishi Sinchayee Yojana (PMKSY)-AIBP are as under: -

Category	Central :State
For General Category State	25:75
For area under Drought Prone Area Programme(DPAP),National Projects and projects under Desert Development Programme.	60:40
For North-Eastern and Hilly States	90:10

(c) Funds released/sanctioned under AIBP to Andhra Pradesh and Telangana States for the years 2016-17 and 2017-18 is as under:

(Rs. in cr.)

State/year	2016-17		2017-18	
	Central Assistance (CA)	State share (through NABARD)	CA	State share (through NABARD)
Andhra Pradesh	7.40	97.90	-	391.44
Telangana	545.45	*	13.24	*

*State government has not signed memorandum of Agreement with NABARD for availing state share.

Further release of central assistance depends upon submission of proposal by the state, eligibility of the project as per the guidelines of scheme, balance cost, budget kept by the state, submission of the utilization certificate for the previous year's release etc.